

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH):

(a) Yes.

(b) A scheme to provide greater employment opportunities to educated women was taken by the D.T.C. in 1975, which was the "International Women's Year". It is expected that bus hostesses will deal with the passengers with greater politeness and that incidents of misbehaviour will get reduced.

Initially, the bus hostesses will be given training for about two months in the Training School of the Corporation. On successful completion of the training and passing of the prescribed test, they will be appointed in the scale of Rs. 260-400. A copy of the terms and conditions is laid on the Table of the House. [Placed in Library. See No. LT-10601/76].

12.00 hrs.

PAPERS LAID ON THE TABLE

INDIAN TELEGRAPH (FIFTH AMENDMENT) RULES, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): I beg to lay on the Table a copy of the Indian Telegraph (Fifth Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 420 in Gazette of India dated the 20th March, 1976, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-10588/76].

REVIEWED AND ANNUAL REPORT OF BHARAT GOLD MINES LTD. FOR 1974-75 WITH AUDITED ACCOUNTS AND AUDIT REPORT

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): I beg to

lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of Bharat Gold Mines Limited, for the year 1974-75.

(ii) Annual Report of the Bharat Gold Mines Limited, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10589/76].

DETAILED DEMANDS FOR GRANTS, 1976-77 OF THE MINISTRIES OF LABOUR AND COMMUNICATIONS

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): I beg to lay on the Table a copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries for 1976-77:—

(1) Ministry of Labour

(2) Ministry of Communications. [Placed in Library. See No. LT-10590/76].

CENTRE'S AGREEMENT WITH U.P. NATIONAL HIGHWAYS SITUATED IN UTTAR PRADESH

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI DALBIR SINGH): I beg to lay on the Table under section 10 of the National Highways Act, 1956, a copy of the Agreement dated the 28th February, 1976 (Hindi and English versions) entered into between the Central Government and the Government of the State of Uttar Pradesh in respect of the development and maintenance of road links of National Highways situated in the State of Uttar Pradesh. [Placed in Library. See No. LT-10591/76].